

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 17th Jan 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER : IA/43/KOB/2019, IA/44/KOB/2019 & IA/68/KOB/19 IN


PETITION NUMBER : TCP/55/KOB/2019

SECTION : 241-242


NAME OF THE PETITIONER(S) : SAJAN K. THOMAS


NAME OF THE RESPONDENT(S) : PARAGON POLYMERS PRODUCTS PVT LTD

**Counsel for the petitioner(s):**

| Name of Counsel | Designation | Phone No.  | Email | Signature   |
|-----------------|-------------|------------|-------|---|
| Akhil Suresh    | Adv         | 9633355467 |       |  |
|                 |             |            |       |   |

**Counsel for the Respondent(s):**

| Name of Counsel | Designation | Phone No. | Email | Signature   |
|-----------------|-------------|-----------|-------|---|
| Santhosh Mathew | Adv         |           |       |  |
|                 |             |           |       |   |

| Notes of Registry   | Orders of the Tribunal   |
|---|--|
|  | <p>Learned counsel for the petitioner and respondents are present. Both sides submitted that the period granted to the Auditor to file a report will be expired during end of March 2020. Hence, they sought an adjournment to last week of March, 2020. List on <b>30.3.2020</b>.</p> <p style="text-align: right;"><b>Sd/-</b><br/>(Ashok Kumar Borah)<br/>Member (Judicial)</p> |

In view of notification dtd. 22.03.2020, the case is adjourned to 21.05.2020

  
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